

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 216
(IB)-266(ND)2019
IA/1577/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan	...	Applicant
Versus		
M/s. Horizon Buildcon Pvt. Ltd.	...	Respondent

Under Section: 7 of IBC, 2016

Order delivered on 11.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Mr. Abhishek Anand, Mr. Kunal Godhwani, Mr. Rahul Adlakha & Mr. Pathik Choudhary for Resolution Professional, Mr. Abhay Pratap Singh for Applicant in IA/1577 of 2020, Mr. Prateek kushwaha, Advocate for Applicants in IA No. 1273/2020

ORDER

Renotify on 12.01.2021


(T.S SINGH)
COURT OFFICER